

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 119/AT/2024**

- Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of usage charges for 1990 MW Solar Photovoltaic (PV) Power Station (Tranche–III) connected to the Inter-State Transmission System and selected through competitive bidding process under Central Power Sector Undertaking Scheme Phase-II dated 05.03.2019 as per the Standard Bidding Guidelines of MoP dated 03.08.2017.
- Date of Hearing : **10.4.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member
- Petitioner : NTPC Limited & Anr.
- Respondents : Indian Renewable Energy Development Agency Limited & Ors.
- Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Anant Singh, Advocate, NTPC  
Ms. Nehal Jain, Advocate, NTPC

**Record of Proceedings**

Learned counsel for the Petitioners submitted that the present Petition has been filed seeking adoption of the usage charges for 1990 MW Solar Photovoltaic (PV) Power Station (Tranche-III) connected to the Inter-State Transmission System selected through competitive bidding process under the Central Power Sector Undertaking (CPSU) Scheme Phase-II dated 5.3.2019 as per the Standard Bidding Guidelines dated 3.8.2017. Learned counsel further submitted that previously, the Commission had adopted the usage charges for the 1692 MW Solar PV Power Stations (Tranche I & II) selected through a competitive bidding process under CPSU Scheme Phase-II & Standard Bidding Guidelines by its order dated 13.12.2021 in Petition No. 174/AT/2021 (NTPC Ltd. v. SECI and Ors.).

2. Considering the submissions made by the learned counsel for the Petitioners, the Commission ordered as under:
- (a) Admit. Issue notice to the Respondents.
- (b) The Respondents to file their respective replies to the Petition, if any, within two weeks after serving copy of the same to the Petitioners, who may file their rejoinder within two weeks thereafter.
3. The Petition will be listed for hearing on **22.5.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**